

**DIVISION BENCH**

**S-8**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/911(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> June, 2021, 10:30 A.M**

Name of the Company	JAI BALAJI INDUSTRIES PRIVATE LIMITED Vs. BST INFRATECH LIMITED		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

Mr. Abhrajit Mitra, Senior Advocate - For the Petitioner  
Mrs. Manju Bhuteria, Advocate  
Ms. Rajshree Kajaria, Advocate  
Mrs. Sonia Sharma, Advocate

Mr. Joy Saha, Senior Advocate - For the Corporate Debtor

**ORDER**

The Ld. Senior Counsel present on behalf of the parties.

Heard Ld. Senior Counsel, appearing for the Petitioner.

For the arguments of the Ld. Senior Counsel for the Respondent, list this matter on 1<sup>st</sup> July, 2021 at 10-30 a.m., on the top of the list.

(Harish Chander Suri)  
Member(Technical)

(Rajasekhar VK)  
Member(Judicial)

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